

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

Excise Appeal No.10872 of 2017

(Arising out of OIO-VAD-EXCUS-002-COM-045-16-17 dated 20/01/2017 passed by
Principle Commissioner Customs, Excise and Service Tax-VADODARA-II)

Moongipa Roadways Pvt Ltd

.....Appellant

116, Keshavji Naik Road,
Chinchbunder,
Mumbai, Maharashtra

VERSUS

C.C.E. & S.T.-Vadodara-ii

.....Respondent

1st Floor... Room No.101,
New Central Excise Building,
Vadodara, Gujarat-390023

APPEARANCE:

Shri Vikas Mehta, Consultant for the Appellant

Shri T.G Rathod, Additional Commissioner (AR) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
 HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING: 30.11.2021
DATE OF DECISION: 17.03.2022

The appeal is disposed of. For order, see order of date in Excise Appeal
No. 10693 of 2017.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**

Geeta